F. No. J-11017/3/2022-Judicial Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated the 3rd August, 2022

<u>ORDER</u>

With reference to this Department's earlier two Orders No. J-11017/3/2022-Judicial dated 21.02.2022 and No. J-11017/1/2022-Judicial dated 24.02.2022 both regarding engagement of Advocates for various courts/tribunals at Delhi, the personal details of following Advocates who figure in the aforesaid two orders, as shown under column-II to IV in the table below, stand corrected / modified / added as mentioned under **column-V**:

SI. No.	Personal details of counsel as per their order of empanelment	Category of panel & name of court /	Detail of order of empanelment and SI.	Personal details stand corrected / modified / added as
1		tribunal engaged for	No. of Advocate therein	V
1.	Name : Seema Rawat Enrollment: D/2789/2008 Address: Plot 723, H. No. S2, Shalimar Garden, Ext. 1, Gzb, Up-201005 Mob: 9654400862 Email:advrawatreena@gmail.com	Addl. CGC for Patiala House District Courts (Delhi)	J-11017/3/2022-Judicial dated 21.02.2022 (List 'J' Sl. No. 20)	Name: REENA RAWAT Enrollment:D/2897/2008
2.	Name: Durga Singh Enrollment: D/299/2014 Address: Flat No. 687, Akshardham Apts, Sector-19, Pocket-3, Dwarka, New Delhi. Mob: 8700429214 Email: advdurga1428@gmail.com	Addl. CGC for District Courts, Dwarka (Delhi)	J-11017/3/2022-Judicial dated 21.02.2022 (List 'F' SI. No. 23)	Name: DURGA JI
3.	Name: Vishal Choudhary Enrollment: D-40/2002 Address: Ch.No.444, Lawyers Block, Saket Courts, New Delhi- 110017 Mob: 9810803929	Sr. Panel Counsel for High Court of Delhi	J-11017/3/2022-Judicial dated 21.02.2022 (List 'B' Sl. No. 182)	Enrollment: D/976/2011 Mob: 9999150345
4.	Name: Jatinder Kaur Enrollment: D-3213/1999 Address: Flat No.73, Plot No.102, Jai Apartment I.P. Extension Patparganj, Delhi-110092 Mob: 9891902880	Sr. Panel Counsel for High Court of Delhi	J-11017/3/2022-Judicial dated 21.02.2022 (List 'B' Sl. No. 181)	Enrollment: D/920/2011 Address: House No. 1165/11, 4 th Floor, Govindpuri, Kalkaji, New Delhi-110019 Mob: 9773638523 Email: jatinder.kaur322@gmail.com
5.	Name: Bipin Kumar Raghav Enrollment: D/1115/2013 Address: Chamber -702.Phc, New Delhi Mob: 9718433130	Addl. CGC for Patiala House District Courts (Delhi)	J-11017/3/2022-Judicial dated 21.02.2022 (List 'J' SI. No. 26)	Name: VIPIN KUMAR

6.	Name: Suresh Kashiwal Enrollment: D/4222/2015 Address: 76, Masjid Lane, Jangpura, Bhogal, New Delhi- 110014 Mob: 9810004132 Email: sureshkashiwal@gmail.com	Addl. CGSC for CAT (PB) New Delhi	J-11017/3/2022-Judicial dated 21.02.2022 (List 'C' SI. No. 99)	Name: SURESH CHAND KASHIWAL
7.	Name: Anil Kkumar Singh Enrollment: D/365/C2001 Address: P-P 32, Maurya Enclave, Pitampura, Delhi – 110034 Mob: 9212778289	Sr. Panel Counsel for High Court of Delhi	J-11017/3/2022-Judicial dated 21.02.2022 (List 'B' SI. No. 216)	Name: ANIL KUMAR SINGH Enrollment: D/365-C/2001 Email: anilsingh450@gmail.com
8.	Name: Naresh Kumar Enrollment: D-1740/2006 Address: A-53, Ashok Vihar, Phase-lii, Delhi-110052 Mob: 9910868696	Addl. CGC for District Courts, Rohini (Delhi)	J-11017/3/2022-Judicial dated 21.02.2022 (List 'K' SI. No. 22)	Address: H. No. E-66, IInd Floor, Street No. 3, Kardam Marg West Jyoti Nagar Exentsion, Gokul Pur, North East Delhi- 110094
9.	Name: Rajesh Kumar Dash Enrollment: D/1457/2005 Address: 19, Rkg Chamber, Supreme Court Of India, New Delhi- 110001 Mob: 9868676799, 9871795199 Email: orajputra@gmail.com	Sr. CGSC for AFT (PB) New Delhi	J-11017/3/2022-Judicial dated 21.02.2022 (List 'D' SI. No. 4)	Name: Rajesh Kumar Das
10.	Name: Pradeep Ranjan Jha Enrollment: D/1181/2007 Mob: 9953133627 Email: jhapradeep2010@hotmail.com	Sr. Panel Counsel for High Court of Delhi	J-11017/3/2022-Judicial dated 21.02.2022 (List 'B' SI. No. 56)	Name:PRADEEP KUMAR JHA Address: Chamber No. 742-D, 7 th Floor, Lawyer's Chambers Block, Saket District Courts, New Delhi-110017
11.	Name: Sidharth Sinha Enrollment: D/1042/2015 Address: Flat No. 116 (Third Floor), Dwarka Dda Sfs Flats, Sector 22, Dwarka, Delhi – 110077 Mob: 9717952311 Email: sid1sinha@gmail.com	Sr. Panel Counsel for High Court of Delhi	J-11017/3/2022-Judicial dated 21.02.2022 (List 'B' SI. No. 71)	Name: SIDDHARTHA SINHA
12.	Name: Ayush Saxena Enrollment: D/3668/2017 Address: Chamber No. 297, Block-lii, Delhi High Court, Delhi-03 Mob: 9811291749 Email: aseem_adv@yahoo.co.in	Central Govt. Counsel for AFT (PB) New Delhi	J-11017/3/2022-Judicial dated 21.02.2022 (List 'D' SI. No. 41)	Name: ASEEM KUMAR SAHAY Enrollment: D/913/2000
13.	Name: Manish Deshwal Enrollment: D-2616/2008 Address: Flat No.1, G.F. Utsav Apartment, Sector-18, Rohini, Delhi-110089. Mob: : 9818898264	Addl. CGC for District Courts, Rohini (Delhi)	J-11017/3/2022-Judicial dated 21.02.2022 (List 'K' Sl. No. 23)	Name: SANJEEV DESHWAL Email: advdeshwalsanjeev175@ gmail.com

103/08/2022

14.	Name: Jyomoti Mize Enrollment: D/1692/2007 Address: A-179, 2 nd Floor, Defence Colony, New Delhi- 110024 Mob: 9717392197	Sr. Panel Counsel for High Court of Delhi	J-11017/1/2022-Judicial dated 24.02.2022 (List 'A' Sl. No. 5)	Name : JOYMOTI MIZE Email: joymotimize@gmail.com
15.	Name: Shamindra Singh Enrollment: D/1526-B/2002 Address: Ch. No. 751, Dwarka Court, New Delhi-75 Mob: 9899370177 Email: shamindra.kadian@gmail.com	Addl. CGC for District Courts, Dwarka (Delhi)	J-11017/3/2022-Judicial dated 21.02.2022 (List 'F' SI. No. 34)	Name: SHAMINDRA SINGH KADIAN

Except the correction/ modification / addition as mentioned under column-V in the 2. table above, rest of contents of the said Orders dated 21.02.2022 and 24.02.2022, remain same.

Hindi version of this order will follow. 3.

Kumar Sharma)

Joint Secretary & Legal Adviser

Copy for information to:-

- 1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. PS to Ld. Attorney General for India/PS to Ld. Solicitor General of India.

- P's to Ed. Attorney General for India/P's to Ed. Solicitor General of India.
 Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi.
 The Registrar, High Court of Delhi.
 The Incharge, Litigation (High Court/CAT) Section, High Court of Delhi, New Delhi.
 The Incharge, Litigation (Lower Court) Section, Tis Hazari Courts, Delhi.
- 7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- 8. All the panel counsel mentioned in the table above.
- 9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 10. For uploading on website of this Department i.e. www.legalaffairs.gov.in for the information of all concerned.
- 11. Office/Spare copies.

(D. Srinivas) Section Officer (Judicial) Tel. 011-23384945 Email: judicial-dla@nic.in